

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 182*
ANSWERED ON MONDAY THE 9TH DECEMBER, 2024
AGRAHAYANA 18, 1946 (SAKA)**

**EMPLOYMENT LINKED INCENTIVE UNDER PMIS
QUESTION**

182*. SHRI SACHITHANANTHAM R:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the list of companies which are enrolled in the employment linked incentive scheme of PMIS announced for 2024-25;**
- (b) the details of the production/operations in which each company will engage the interns; and**
- (c) the manner in which a short period of employment proposed in the scheme will provide employment guarantee for the youth?**

ANSWER

**THE MINISTER OF FINANCE AND CORPORATE AFFAIRS
[SRIMATI NIRMALA SITHARAMAN]**

- (a) to (c) : A Statement is laid on the Table of the House.**

STATEMENT REFERRED TO IN REPLY TO PART (a), (b) & (c) OF LOK SABHA
STARRED QUESTION NO. 182* TO BE ANSWERED ON 9TH DECEMBER, 2024
REGARDING 'EMPLOYMENT LINKED INCENTIVE UNDER PMIS'

(a) to (c): The Prime Minister's Internship Scheme (PMIS/Scheme) announced in the Budget 2024-25, aims to provide internship opportunities to one crore youth in top 500 companies in five years. It is neither an employment linked incentive scheme nor a scheme to provide employment. It provides an opportunity to the youths to get training, gain experience and skills within the real-life environment of the businesses or organizations that helps in bridging the gap between academic learning and industry requirements, in turn, assisting enhancement of her/his employability. Further, in the guidelines of the PM Internship Scheme-Pilot Project which are available at www.pminternship.mca.gov.in, it is clarified that an offer of internship would not give rise to any contractual or legal relationship of employer-employee between the Ministry, or the concerned company, and the selected intern. It is also clarified that such an offer of internship can neither be construed to be in the nature of an offer or promise of future employment by the concerned company or Ministry, during or after the period of internship.

As an initiation to this Scheme, a Pilot Project of the Scheme targeted at providing 1.25 lakh internship opportunities has been launched on 03.10.2024 for the Financial Year 2024-25. The top 500 companies have been identified by the Ministry on the basis of their average CSR expenditure of the last three years. Apart from these, any other company/ bank/ financial institution desirous of participating in the Scheme, may do so with the approval of the Ministry of Corporate Affairs (MCA), which would take a view keeping in view under represented sectors and areas in the above mentioned 500 companies. Participation of companies in the Scheme is voluntary. The list of the partner companies is available on <https://pminternship.mca.gov.in>.

List of the partner companies covers a large number of diverse sectors like Aviation and Defence, Automotive, Banking and Financial Services, Chemical Industry, Oil, Gas and Energy and roles in different areas such as sales, accounting, supply chain management, process associate, manufacturing associate and plant operation etc. In the Pilot Phase, 1.27 lakh Internship Opportunities have been offered by the companies from 25 Sectors.
